

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.696/2014 in O.A. No.1460/2013

Monday, this the 14th day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Dr. Madhu Delela
Deputy Director
Song & Drama Division
Ministry of Information & Broadcasting
Soochna Bhawan, Lodhi Road
New Delhi-1

..Applicant
(Mr. Mukesh Chander, Advocate for Mr. Padma Kumar S, Advocate)

Versus

Mr. Bimal Julka
Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi-1

..Respondents
(Mr. Ashish Nischal, Advocate for Mr. Rajinder Nischal, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

Learned proxy counsels for the parties are *ad idem* that the Order passed by this Tribunal in O.A. No.1460/2013, alleging disobedience of which the present petition was filed, has been implemented.

2. In the wake, the contempt petition is disposed of. Notice issued to the respondent stands discharged. No costs.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

September 14, 2015
/sunil/